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Benefits Act, 1961; the Minimum Wages Act, 1948; the Workmen's Compensation Act, 1923; the Equal Remuneration Act, 1976; the Building and Other Construction Workers (Regulation of Employment & Conditions of Service) Act, 1996; the Building and Other Construction Workers' Welfare Cess Act, 1996 and the Beedi and Cigar Workers (Conditions of Employment) Act, 1966 which are also applicable to certain categories of workers in the unorganised sector. Besides these, certain other legislations providing social security to other specified unorganized sector workers are the Beedi Workers' Welfare Fund Act, 1976; the Iron Ore, Manganese Ore and Chrome Ore Mines Labour Welfare Fund Act, 1976 and the Cine Workers' Welfare Fund Act, 1981.

The Government have launched Krishi Shramik Samajik Suraksha Yojana-2001', a social security scheme for the agricultural workers which is being implemented by Life Insurance Corporation of India (LIC) in 50 identified districts in the country to cover 10 lakh agricultural workers during its first phase of three years. Among various benefits available under this scheme are insurance coverage, money-back and pension after attaining the age of 60 years.

The Government have also launched Janshree Bima Yojana on 10.08.2000 to provide life insurance protection to the rural and urban poor persons between the age 18-60 years who are below and marginally above the proverty line.

The Government is also implementing number of Plan schemes like Swarnjayanti Gram Swarojgar Yojana (SGSY), Sampooran Grameen Rojgar Yojana, Pradhan Mantri Gram Sadak Yojana, etc. for the welfare and improvement of the conditions of rural unorganised workers in the country.

Average perk of Organised and unorganised workers

1713. SHRI SK. KHABIR UDDIN AHMED: Will the Minister of LABOUR be pleased to state the average wage/salary/earning of organized and unorganized industrial workers in India and the developed countries comparative figures country-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): In India, as perthe Annual Survey of Industries (Factory Sector), 1998-99, the average monthly wage earning for a worker

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comes to Rs. 3251/-. As regards wages in unorganized sector, minimum wages for unskilled workers in the Central sphere range from Rs. 52/- to Rs. 67/- per day. With regard to information pertaining to developed countries, a statement indicating average wage earning per industrial workers in some developed countries based on ILO's publication "Year Book of Labour Statistics, 2001" is annexed.

Statement

SI.	Country	Unit & Currency	Earning per
No.			worker (in 1998)
			Manufacturing
1.	Canada	per hour, in Dollars	17.21
2.	U.S.A.	per hour, in Dollars	13.49
3.	Japan	per month, in Yens	289600
4.	Germany	per hour, in Marks	26.78
5.	Hungary	per month, in Forint	68872
6.	Italy	per hour, in Lira	108.6
7.	Netherlands	per hour, in Guilders	32.15
8.	Sweden	per hour, in Kroner	120.76
9.	U.K.	per hour, in Pounds	9.10
10.	Australia	per hour, in Dollars	17.38
11.	Singapore	per month, in Dollars	2716
12.	Austria	per month, in Schillings	28455
13.	Denmark	per hour, in Kroner	174.59

Waae earnings per industrial worker in some developed countries

source: ILU s Year book on Laoour statistics, zutn

Minimum wage for industrial workers

†1714. SHRI KAPIL SIBAL:

SHRI RAJIV RANJAN SINGH 'LALAN':

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that daily wages of industrial labourers are not equal in all the States;

(b) if so, the average daily wages of industrial labourers in each State; and

[†]Original notice of the question was received in Hindi.

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